## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.49(GOA)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES:

Mr. Wilson Godinho & Ors.

V/s. M/s. Arondha Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 KAMAL AGRANDIC CA. Respondent M2 Kend Agr.
1/n Adv R. P. Year

## ORDER

## C.P. No. 49/397-398/CLB/MAH/2016

- 1. Ld. Counsel for Respondent is present. From the side of the Petitioner's Advocate one office attendant is present but without any letter of Authority.
- Respondent No. 2 is seeking time for filing of Reply. Reply shall be filed by Respondent No. 2 on or before 20.09.2016, thereafter two weeks' time for filing a rejoinder (if any).
- 3. Matter is listed for hearing on 17.10.2016. During that period terms and conditions of order dated 28.07.2016 shall remain in operation.
- 4. Duly communicated to both the sides.

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 01.09.2016